

**GOVERNMENT OF INDIA
MINISTRY OF RAILWAYS**

**LOK SABHA
UNSTARRED QUESTION NO. 2828
TO BE ANSWERED ON 03.08.2016**

BEGGARS IN TRAINS

2828. SHRI HARINARAYAN RAJBHAR:

Will the Minister of RAILWAYS be pleased to state:

- (a) whether the Government has taken cognizance of a large number of beggars begging in trains;**
- (b) if so, the details thereof; and**
- (c) the steps taken by the Government to ensure that begging is not allowed in trains?**

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF RAILWAYS
(SHRI RAJEN GOHAIN)**

(a) to (c): Some instances of beggars entering the running trains do come to notice. Regular drives are conducted by the ticket checking staff in association with Railway Protection Force/Government Railway Police to check the menace of beggars on trains. Section 144 of the Railways Act is enforced on beggars at Railway stations and in Railway premises including running trains.
